

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-516**  
IB-2590/ND/2019  
IA-5063/2023, IA/2719/2023, New IA648/2024

**IN THE MATTER OF:**

Ship Yard Co.

**.....Applicant**

**Vs.**

G.R.S. Ispat Company (P) Ltd

**.....Respondent**

**SECTION**

U/s 9 IBC Liq

**Order delivered on 16.02.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv Rohan Goel in IA/5063/2023

For the Respondent :

For the Liquidator : Mr. Hitesh Sachar, Ms. Anju Jain, Ms. Anisha

**ORDER**

Due to paucity of time, list this matter on **01.03.2024**.

**Sd/-**

**(Court Officer)**